

to the Fifty-first Session of the International Labour Conference held in Geneva in June, 1967. [Placed in Library. See No. LT-2058/67.].

THE APPRENTICESHIP (AMENDMENT) RULES, 1967

SHRI S. C. JAMIR : Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Labour, Employment and Rehabilitation (Directorate General of Employment and Training), under sub-section (3) of section 37 of the Apprentices Act, 1961 :—

(i) Notification G.S.R. No. 1713, dated the 27th October, 1967, publishing the Apprenticeship (Amendment) Rules, 1967.

(ii) Notification G.S.R. No. 1714, dated the 27th October, 1967, publishing the Apprenticeship (Amendment) Rules, 1967. [Placed in Library. For (i) & (ii) See No. LT-2060/67.].

THE DELIMITATION OF PARLIAMENTARY AND ASSEMBLY CONSTITUENCIES ORDER, 1966

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI MOHAMMAD YUNUS SALEEM) : Sir, I beg to lay on the Table a copy of the Delimitation of Parliamentary and Assembly Constituencies Order, 1966. [Placed in Library. See No. LT-2061/67.].

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF HARYANA IN 1967-68.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) : Sir, I beg to lay on the Table a statement showing Supplementary Demands for Grants for Expenditure of the Government of Haryana in 1967-68. [Placed in Library. See No. LT-2194/67.].

STATEMENT RE DOCUMENTARY FILMS AND NEWSREELS

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : Sir, I beg to lay on the Table, on behalf of Shri K. K. Shah, the first statement showing the decisions taken by Government on 79 recommendations of the Committee on Broadcasting and Information Media on Documentary Films and Newsreels.

[Placed in Library. See No. LT-2035/67.]

MESSAGE FROM THE LOK SABHA THE OFFICIAL LANGUAGES (AMENDMENT) BILL, 1967

SECRETARY : Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha :—

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Official Languages (Amendment) Bill, 1967, as passed by Lok Sabha at its sitting held on the 16th December, 1967."

Sir, I lay the Bill on the Table.

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) : Sir, may I say with your permission that Members will perhaps be interested in discussing the Language Bill tomorrow, if you permit?

RE. A MATTER OF PERSONAL EXPLANATION.

SHRI A. M. TARIQ (Jammu and Kashmir) : Sir, on a matter of personal explanation, I want to say something.

میسٹر چیئرمین— میں نے پرسوں یہاں سی - ائی - اے کے بارے میں ایک تقریر کی تھی - تقریر کے دوران